

तक सचना एकत्रित की जा रही है और उसे सभा-पटल पर रख दिया जायगा।

भारत में अगोनिया का कारखाना  
स्थापित करने के लिए विदेशी  
फर्म के साथ करार

4313 श्री एम० एस० पुरती क्या  
पेट्रोलियम और रसायन मंत्री यह बताने की  
कृपा करेंगे कि

(क) क्या भाग्न सरकार के साथ किमी  
विदेशी फर्म का कोई करार हो पाया है जिसके  
द्वारा भारत में अगोनिया का कारखाना स्था-  
पित हो सके, और

(ख) यदि हा, तो इस कारखाने को कहाँ  
स्थापित किया जायगा और यह कब तक कार्य  
करना आरम्भ कर देगा ?

विधि और न्याय तथा पेट्रोलियम और  
रसायन मंत्री (श्री एच० झार० गोखले)

(क) जी नहीं।

(ख) प्रश्न नहीं उठता।

राष्ट्रीयकृत बैंकों में कर्मचारियों  
की सख्या

4314 श्री शकरबयाल सिंह : क्या वित्त  
मंत्री यह बताने की कृपा करेंगे कि बैंको के  
राष्ट्रीयकरण के समय बैंक कर्मचारियों की कुल  
सख्या कितनी थी तथा बैंको के राष्ट्रीयकरण  
के बाद उनकी सख्या में कितनी कमी या  
वृद्धि हुई है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के०  
आर० मणेश) सूचना एकत्रित की रही है  
और सभा-पटल पर रख दी जायगी।

Cases of restrictive trade practices

4315 SHRI C CHITTIBABU Will  
the Minister of COMPANY AFFAIRS be  
pleased to state the cases in which the regu-  
latory powers vested in the Monopolies and

Restrictive Trade Practices Commission in  
regard to restrictive trade practices were  
invoked by the Commission during 1970 and  
1971 ?

THE MINISTER OF COMPANY  
AFFAIRS (SHRI RAGHUNATHA  
REDDY) The Monopolies and Restrictive  
Trade Practices Commission received four  
complaints under section 10(a)(i) for enquiry  
up to the end of 1971 and it also initiated  
one enquiry upon its own knowledge or  
information under section 10(a)(iv) referring  
it for preliminary investigation by the  
Director of Investigation Further, the  
Registrar of Restrictive Trade Agreements  
field one application under section 10(a)(iii)  
before the Commission during the aforesaid  
period All the enquiries are pending with  
the Commission

Acquisition of land of the Ex-Ruler of  
Faridkot for Defence purposes

4316, SHRI INDRAJIT GUPTA Will  
the Minister of DEFENCE be pleased to  
state

(a) whether there is any proposal to  
acquire land owned by the Ex-Ruler of  
Faridkot for defence purposes,

(b) whether the Ex-Ruler has made an  
offer to sell his surplus land to the Defence  
authorities at a premium, and

(c) if so, Government's decision in the  
matter ?

THE MINISTER OF DEFENCE (SHRI  
JAGJIVAN RAM) : (a) Yes, Sir

(b) The ex-Ruler of Faridkot has made  
an offer to the Army to sell/hire the portion  
of his land near Faridkot which is already  
in occupation of the Army No price has,  
however, been mentioned

(c) No final decision has been taken  
so far

Opening of branches of Punjab National  
Bank in West Bengal

4317 SHRI INDRAJIT GUPTA : Will  
the Minister of FINANCE be pleased to  
state :